

Securities Appellate Tribunal
 IN THE COURT OF :Justice Tarun Agarwala, Presiding Officer/Justice M. T. Joshi, Judicial Member
 Coram - Presiding Officer//Members
 CIVIL CAUSE LIST OF DATE :03/08/2021

Sr No.	Case Type	Case No.	Name of Parties	Name of Advocates
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MENTIONING- COURT CODE-MENTION-AT 11A.M.-11.05 A.M

ADMISSION- COURT CODE-EXAMINATION-AT11.05A.M.

1	SEBI Appeal	517/2021	Mr. Prateek Kumar Vs. SEBI	Mindspright Legal
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ADMISSION-COURTCODE-EXPELLEDMEMBER-AT11.10P.M.

2	Misc. Application	860/2021	STAMPEDE CAPITAL LIMITED Vs. BSE LIMITED	Visesha Law Services Advocates and Legal Consultan
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(Main Matter Number :SEBI Appeal/0000522/2021)

	Misc. Application	861/2021	STAMPEDE CAPITAL LIMITED Vs. BSE LIMITED	Visesha Law Services Advocates and Legal Consultan
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(Main Matter Number :SEBI Appeal/0000522/2021)

3	Misc. Application	862/2021	STAMPEDE CAPITAL LTD. Vs. Metropolitan Stock Exchange of India Ltd.	Visesha Law Services R V LEGAL
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(Main Matter Number :SEBI Appeal/0000523/2021)

	Misc. Application	863/2021	STAMPEDE CAPITAL LTD. Vs. Metropolitan Stock Exchange of India Ltd.	Vishesha Law Services R V LEGAL
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(Main Matter Number :SEBI Appeal/0000523/2021)

7	Misc. Application	894/2021	STAMPEDE CAPITAL LIMITED Vs. BSE LIMITED	
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(Main Matter Number :SEBI Appeal/0000522/2021)

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	Misc. Application	895/2021	STAMPEDE CAPITAL LTD. Vs. Metropolitan Stock Exchange of India Ltd.	Vishesha Law Services R V LEGAL
(Main Matter Number :SEBI Appeal/0000523/2021)				
	SEBI Appeal	522/2021 (/0000)	STAMPEDE CAPITAL LIMITED Vs. BSE LIMITED	Visesha Law Services Advocates and Legal Consultan
Sub Matter :		Misc. Application/0000860/2021		
Sub Matter :		Misc. Application/0000861/2021		
Sub Matter :		Misc. Application/0000894/2021		
	SEBI Appeal	523/2021	STAMPEDE CAPITAL LIMITED Vs. METROPOLITAN STOCK EXCHANGE	Visesha Law Services Advocates and Legal Consultan R V LEGAL
Sub Matter :		Misc. Application/0000862/2021		
Sub Matter :		Misc. Application/0000863/2021		
Sub Matter :		Misc. Application/0000895/2021		
<u>-MA HEARING- COURT CODE- MARECTIFICATION-11.15AM</u>				
4	Misc. Application	817/2021	Umang Dhanuka and Others Vs. SEBI	Mr. Sumit Agrawal, Advocate ELP
(Main Matter Number :SEBI Appeal/0000102/2020)				
<u>-PART HEARD-COURTCODE-EXPARTENOSCN-AT11.20A.M.</u>				
5	SEBI Appeal	200/2021	Riddhi Kalapi Shah Vs. National Stock Exchange of India Limited	Mr. Nikhil Sakhardande, Senior Advocate Mr. Venkatesh Dhond, Senior Advocate
Sub Matter :		Misc. Application/0000529/2021		
	Misc. Application	529/2021	Riddhi Kalapi Shah Vs. National Stock Exchange of India Limited	J L Legal Advisors MKA and Co.
(Main Matter Number :SEBI Appeal/0000200/2021)				

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<u>PARTHEARD-COURTCODE-INDEPENDENTDIRECTOR-11.40AM</u>				
6	SEBI Appeal	479/2020	Mohandas Shenoy Adige Vs. SEBI (Main Matter Number :Misc. Application/0000791/2021)	Vishesha law advisors
A/W	SEBI Appeal	510/2020	Anoj Menon Vs. SEBI Sub Matter : Misc. Application/0000791/2021	Ms. Faranaaz Karbhari
A/W	SEBI Appeal	342/2021	Yashovardhan Birla Vs. SEBI Sub Matter : Misc. Application/0000795/2021	Adv. Shourya Tanay
A/W	SEBI Appeal	84/2021	UPKAR SINGH KHOLI Vs. SEBI (Main Matter Number :Misc. Application/0000791/2021)	Ms. Rashi Dalmia
A/W	SEBI Appeal	509/2020	VENKATESHWARALU NELABHOTLA Vs. SEBI Sub Matter : Misc. Application/0000792/2021	Ms.Rashi Dalmia
A/W	SEBI Appeal	512/2020	Rajesh Sha Vs. SEBI Sub Matter : Misc. Application/0000793/2021	Ms.Rashi Dalmia
A/W	SEBI Appeal	24/2021	Dr. Abhijit Prabhakar Desai Vs. SEBI Sub Matter : Misc. Application/0000794/2021	Mr. Aditya Bapat, Advocate Mr. Chander Uday Singh, Senior Advocate

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	Misc. Application	791/2021	SEBI-Applicant Vs. Anoj Menon, Mohandas Adige, Upkar Singh Kohli	Economic Law Practice
(Main Matter Number :SEBI Appeal/0000510/2020)				
	Sub Matter :	SEBI Appeal/0000084/2021		
	Sub Matter :	SEBI Appeal/0000479/2020		
	Misc. Application	792/2021	SEBI-Applicant Vs. VENKATESHWARALU NELABHOTLA	Economic Law Practice
(Main Matter Number :SEBI Appeal/0000509/2020)				
	Misc. Application	793/2021	SEBI-Applicant Vs. RAJESH SHAH	Economic Law Practice
(Main Matter Number :SEBI Appeal/0000512/2020)				
	Misc. Application	794/2021	SEBI-applicant Vs. Dr. Abhijit Desai	Mr. Deepakar Livingston Advocate
(Main Matter Number :SEBI Appeal/0000024/2021)				
	Misc. Application	795/2021	SEBI-Applicant Vs. YASHOVARDHAN BIRLA	Economic Law Practice
(Main Matter Number :SEBI Appeal/0000342/2021)				
<u>-DISPOSAL- COURTCODE-LIMITATIONPIT-AT12.10 P.M.</u>				
7	Misc. Application	635/2019	Bipin C Gadhiya Vs. SEBI	i/b R V Legal i/b. K. Ashar and Co.
(Main Matter Number :SEBI Appeal/0000454/2018)				
	Misc. Application	636/2019	Govind Senma Vs. SEBI	i/b R V Legal i/b. K. Ashar and Co.
(Main Matter Number :SEBI Appeal/0000456/2018)				

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Sr No.	Case Type	Case No.	Name of Parties	Name of Advocates
	SEBI Appeal	454/2018	Bipin C. Gadhiya Vs. SEBI	Rinku Valanju, Adv. i/b R. V. Legal Mihir Mody, Adv i/b K. Ashar and Co.
	Sub Matter :	Misc. Application/0000592/2021		
	Sub Matter :	Misc. Application/0000635/2019		
A/W	SEBI Appeal	455/2018	Nilesh Kava Vs. SEBI	Rinku Valanju, Adv i/b R.V.Legal Mihir Mody,Adv. i/b K.Ashar and Co.
A/W	SEBI Appeal	456/2018	Govind Senma Vs. SEBI	Rinku Valanju, Adv. i/b R. V. Legal Mihir Mody,Adv. i/b K.Ashar and Co.
	Sub Matter :	Misc. Application/0000636/2019		
	Misc. Application	592/2021	Bipin C Gadhiya Vs. SEBI	i/b R V Legal i/b. K. Ashar and Co.
	(Main Matter Number :SEBI Appeal/0000454/2018)			
<u>-ADM DISPOSAL-COURTCODE-NOTIONALGAIN-AT12.20P.M</u>				
8	SEBI Appeal	581/2019	Rupesh Kantilal Savla and Ors. Vs. SEBI	Somasekhar Sundaresan,Adv. i/b DMD Advocates A.Arora,Adv. i/b ELP
<u>-ADMDISPOSAL-COURTCODE-FORBEARANCE-AT12.30P.M.</u>				
9	IRDA Appeal	8/2020	Future Generali Life Insurance Vs. IRDAI	Somasekhar Sundaresan, Advocate-i/bKhaitan and co. Kevic Setalvad, Senior Advocate- i/b K.AsharandCo.
	Sub Matter :	Misc. Application/0001300/2020		
	Misc. Application	1300/2020	FUTURE GENERALI LIFE INSURANCE Vs. IRDAI	
	(Main Matter Number :IRDA Appeal/0000008/2020)			

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Sr No.	Case Type	Case No.	Name of Parties	Name of Advocates
			<u>-ADMDISPOSAL-COURTCODE-RECOVERY</u>	<u>AT 12.40P.M.</u>
10	SEBI Appeal	317/2020	Mrs. Ipsita Das Giri Vs. SEBI	Mr. Sheshashayee N. S. Advocate Mr. Kumar Desai, Advocate
			<u>-DISPOSAL-COURTCODE-DISPROPORTIONALITY</u>	<u>AT 12.50P.M.</u>
11	SEBI Appeal	318/2020	R. K. Stockholding Vs. National Stock Exchange of India Ltd.	Prakash Shah and Associates MKA and Co.
			<u>-ADMDISPOSAL-COURTCODE-REFUNDDEBARRED</u>	<u>AT 1:00P.M.</u>
12	SEBI Appeal	379/2020	Way 2 gains Vs. SEBI	MR. VEDCHETAN PATIL, ADVOCATE The Law Point
	Sub Matter :	Misc. Application/0000388/2020		
	Sub Matter :	Misc. Application/0000927/2021		
A/W	SEBI Appeal	380/2020	Astro Capital Vs. SEBI	MR. VEDCHETAN PATIL, ADVOCATE The Law Point
	Sub Matter :	Misc. Application/0000928/2021		
	Sub Matter :	Misc. Application/0000391/2020		
A/W	SEBI Appeal	381/2020	Capital Mirror Vs. SEBI	MR. VEDCHETAN PATIL, ADVOCATE The Law Point
	Sub Matter :	Misc. Application/0000929/2021		
	Sub Matter :	Misc. Application/0000394/2021		
	Misc. Application	388/2020	WAY2GAINS-INTERIM RELIF Vs. SEBI	MR. VEDCHETAN PATIL, ADVOCATE The Law Point
(Main Matter Number :SEBI Appeal/0000379/2020)				

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	Misc. Application	391/2020	Astro Capital - INTERIM APPLICATION Vs. SEBI	MR. VEDCHETAN PATIL, ADVOCATE The Law Point
	(Main Matter Number :SEBI Appeal/0000380/2020)			
	Misc. Application	394/2021	CAPITAL MIRROR-INTERIM APPLICATION Vs. SEBI	MR. VEDCHETAN PATIL, ADVOCATE The Law Point
	(Main Matter Number :SEBI Appeal/0000381/2020)			
	Misc. Application	927/2021	Way 2 Gains- Amendment application Vs. SEBI	VEDCHETAN PATIL, ADVOCATE The Law Point
	(Main Matter Number :SEBI Appeal/0000379/2020)			
	Misc. Application	928/2021	Astro Capital - AMENDMENT APPLICATION Vs. SEBI	MR. VEDCHETAN PATIL, ADVOCATE
	(Main Matter Number :SEBI Appeal/0000380/2020)			
	Misc. Application	929/2021	CAPITAL MIRROR Vs. SEBI	MR. VEDCHETAN PATIL, ADVOCATE The Law Point
	(Main Matter Number :SEBI Appeal/0000381/2020)			
<u>ADMDISPOSAL-COURTCODE-EXEMPTIONICDR AT 1.10P.M.</u>				
13	SEBI Appeal	434/2020	Ashav Advisory LLP Vs. Securities and Exchange Board of India and Ors.	L and L Partners ELP
	Sub Matter : Misc. Application/0000479/2020			
	Misc. Application	479/2020	Ashav Advisory LLP Vs. Securities and Exchange Board of India and Ors.	L and L Partners ELP
	(Main Matter Number :SEBI Appeal/0000434/2020)			